

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.210 – IA/578(AHM)2023
Item No.211 – IA/992(AHM)2022
Item No.212 – IA/242(AHM)2023
In
CP(IB)/82(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajhans Infrabuild LLP
V/s
Growmore Wealth Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 05/01/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mayur Jugtawat, Adv. i/b.
Mr. Nipun Singhvi, Adv.

For the Respondent : None

ORDER

List before the Regular Bench on 19.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)